

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 136 OF 2016**

**AND**

**APPEAL NO. 77 OF 2016**

**Dated: 12<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Sasan Power Ltd. .... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Raveen Dhamija  
Ms. Janmali Manikala

Counsel for the Respondent(s) : Mr. Aditya Singh for R-2  
  
Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava for R-3 to R-6  
  
Mr. M.G.Ramachandran  
Ms. Anushree Bardhan for R-7 to R-9 & R-14  
  
Mr. Rohan Gupta for R-10 (In A.No.136/16)  
  
Mr. Mohit Aggarwal  
Mr. Rahul Dhawan for R-11 & R-12

**ORDER**

Learned counsel for the respondents seek two weeks time to file reply. They may file the same on or before 27.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 12.05.2017 after serving copy on the other side.

List the matter on **11.07.2017**.

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**